

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 20302/2021
[Arising out of impugned final judgment and order dated 13-08-2021
in CN No. 3330/1982 passed by the High Court of Judicature at
Allahabad, Lucknow Bench]

GARIBEY (DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

IA No. 31210/2022 - APPLICATION FOR PERMISSION

IA No. 144731/2022 - EXEMPTION FROM FILING O.T.

IA No. 31213/2022 - EXEMPTION FROM FILING O.T.

IA No. 161320/2021 - EXEMPTION FROM FILING O.T.

IA No. 12298/2024 - EXEMPTION FROM FILING O.T.

IA No. 69224/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 144728/2022 - STAY APPLICATION

Date : 13-02-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Ms. Sakshi Kakkar, AOR

Mr. Ayush Anand, AOR

Mr. Shakti Singh, Adv.

Mr. Monu Kumar, Adv.

Mr. Yashraj Singh, Adv.

For Respondent(s) :

Mr. Lokesh Kumar Choudhary, AOR

Mr. Ajay Kumar Rai, Adv.

Mr. Shubham Singh, Adv.

Ms. Renu Sharma, Adv.

Ms. Katyayani Narayan Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the petition on 25th February, 2025.

(SONIA BHASIN)
ASSISTANT REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER (NSH)